

Loss of Foreign Exchange on Exports

1841. Shri V. Krishnaswamithi: Will the Minister of Finance be pleased to state:

(a) whether Government are aware that there has been enormous loss of foreign exchange on exports shipped on consignment basis due to the restrictions imposed by the Reserve Bank of India on the repatriation of exchange earnings within six months; and

(b) if so, whether Government propose to extend the period of repatriation?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) While foreign exchange earnings have to be normally repatriated within six months, Reserve Bank of India allows extensions of time on reasonable grounds. Government do not agree that the requirement to repatriate export proceeds within the specified time limit has resulted in loss of foreign exchange.

(b) No, Sir.

नई दिल्ली में बाणस्पुरी में उद्यान को सुन्दर बनाना

1842. श्री हरदत्तलाल देवगुप्त : क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बाणस्पुरी में पार्क को सुन्दर बनाने की व्यवस्था करने का नई दिल्ली नगरपालिका का प्रस्ताव है; और

(ख) उस पर कितनी राशि खर्च होने की सम्भावना है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डॉ० बी०एल० बालगोबिल) : (क) जी हाँ।

(ख) इस कार्य पर 22.50 लाख रुपये की लागत का अनुमान किया गया है।

Financial Institutions

1843. Shri S. E. Damani: Will the Minister of Finance be pleased to state:

(a) the guarantee provided by the Central Government to various financial institutions against the advances made to specified concerns; and

(b) the terms of guarantees so given?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). Information is being collected and will be laid on the Table of the House.

Publication of Instructions meant for Income-Tax Officials

1844. Shri S. E. Damani: Will the Minister of Finance be pleased to state:

(a) whether there is any proposal to publish Departmental instructions issued to the Income-tax Officials with a view to enlighten public and keep the assesses informed of the approach of Department to the various issues involved; and

(b) if so, when?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). There is no proposal to publish Departmental instructions given to Income-tax Officers which are of a confidential nature. Circulars meant for the public are published in the Direct Taxes Bulletin. This is a priced publication and is available to members of public. The bulletin contains amendments made to the I.T. Rules, Statutory Orders and Notifications issued from time to time, and the circulars issued by the Central Board of Direct Taxes which are meant for public use.